

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON

NATIONAL CONSULTATIVE COMMITTEE ON DE ADDICTION AND REHABILITATION .

1033

Shri Nand Kumar Sai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :-

- (a) whether a meeting of the National Consultative Committee on de-addiction and rehabilitation was held in the recent past;
- (b) if so, the details in this regard;
- (c) whether the Ministry has requested various other Ministries/Departments for their participation;
- (d) if so, the details in this regard; and
- (e) the reaction of various such Ministries/Departments thereto?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI D. NAPOLEON)

(a) & (b) The Second Meeting of National Consultative Committee for De-addiction and Rehabilitation (NCCDR) was held under the chairmanship of Minister of Social Justice & Empowerment on 9th September, 2010 in New Delhi.

(c), (d) & (e) Various Ministries/Departments already, inter-alia, members of the NCCDR are as follows :

1. Ministry of Finance, Department of Revenue, New Delhi.
2. Ministry of Human Resource Development, Department of School Education & Literacy, New Delhi.
3. Ministry of Human Resource Development, Department of Higher Education, New Delhi.
4. Ministry of Health and Family Welfare, New Delhi.
5. Ministry of Youth Affairs and Sports, Department of Youth Affairs, New Delhi
6. Ministry of Women and Child Development, New Delhi
7. Ministry of Panchayati Raj, New Delhi
8. Ministry of Urban Development, New Delhi. They participated in the meetings of the Committee.